7/9/22, 3:00 PM about:blank

Seventeenth Loksabha

>

Title: Regarding the MP's car attacked in Kerala and demand to seek action against the accused.

SHRI N. K. PREMACHANDRAN (KOLLAM): Thank you very much Sir. I would like to raise a very important matter which is concerning the safety and security of a Member of Parliament like me... (*Interruptions*)

Sir, I had a bitter experience in my constituency on 10th January, 2021. On 10th January, 2021 at about 5.45 pm, I was travelling in my car in my constituency to attend a function at Chavara ... (*Interruptions*) There was a protest rally from the opposite side led by CPM, DYFI and SFI comrades and my car was attacked. I was inside the car. Around 50 persons surrounded my car and attacked my car. The car was totally damaged. They were raising slogans against me and threatening my life also.

The unfortunate part of the incident was though the police was there, the police was not in action. Nothing was done. After ten minutes, the police intervened and I escaped from the incident. This is the second attack which had taken place against me.

माननीय अध्यक्ष : जसकौर जी, आप क्या बोलना चाहती हैं?

... (<u>व्यवधान</u>)

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